FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016							
NAME OF THE THE CORPORATE DEBTOR	IMP-POWERS LTD						
DATE OF COMEMNCEMENT OF CIRP	29-Mar-22						
LIST OF CREDITORS AS ON	07-09-2022						

LIST OF SECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS														
		DETAILS O	OF CLAIM RECEIVED	DETAILS OF CLAIM ADMITTED						ANY				
SN	NAME OF CREDITOR	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY		AMOUNT OF CONTINGE NT CLAIM	MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS
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